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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-V)/2010/3706/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director in-charge  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 28<sup>th</sup> July, 2016*

Sub:- **Nomination for the NJA Programmes, scheduled during  
August - October, 2016.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes, scheduled during August – October, 2016, in the following manner-

Sl. No.	Prog. No.	Course Date	Title of the Course	Name of the Nominated Officers
1.	P-986	13.08.2016 to 14.08.2016	Annual National Seminar on Working of the NDPS Courts in India	(i) Shri Robin Phukan, District and Sessions Judge, Golaghat, Assam  (ii) Smt. C.R. Goswami, District and Sessions Judge, Barpeta, Assam  (iii) Shri G.H. Ramlia, Principal District and Sessions Judge, Dimapur, Nagaland  (iv) Shri. K.L. Liana, Special Judge, NDPS, Aizwal, Mizoram

Sl. No.	Prog. No.	Course Date	Title of the Course	Name of the Nominated Officers
2	P-987	20.08.2016 to 21.08.2016	Annual National Seminar on Working of the Human Rights Courts in India.	(i) Shri N. Longshithung Ezung, District and Sessions Judge, Phek, Nagaland  (ii) Shri Amir Uddin Ahmed, Addl. District and Sessions Judge, Golaghat, Assam  (iii) Shri. Lobsang Tenzin, Addl. District and Sessions Judge, Basar, Arunachal Pradesh  (iv) Shri. Gote Mega, Addl. District and Sessions Judge, Pasighat
3	P-990	10.09.2016 to 11.09.2016	Workshop on Sentencing at the Trial Court level.	(i) Smti Selina Begum, District and Sessions Judge, Nalbari, Assam  (ii) Shri Satyajit Khound, District and Sessions Judge, Sivasagar, Assam  (iii) Shri Khape Koza, Principal District and Sessions Judge, Mokokchung, Nagaland  (iv) Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh
4	P-991	17.09.2016 to 18.09.2016	Annual National Seminar on functions of the Registrar General in different High Courts.	Registrar General, Gauhati High Court, Guwahati

Sl. No.	Prog. No.	Course Date	Title of the Course	Name of the Nominated Officers
5	P-992	24.09.2016 to 25.09.2016	Annual National Seminar on Working of the First Level Commercial Courts in India.	(i) Shri. Kamalendu Choudhury, District and Sessions Judge, Cachar, Silchar, Assam (ii) Shri. Ashok Kr. Bora, District and Sessions Judge, Sonitpur, Tezpur, Assam (iii) Shri Pranjali Das, District and Sessions Judge, Kamrup, Amingaon, Assam (iv) Shri Gautam Baruah, District and Sessions Judge, Darrang, Mangaldoi
6	P-993	01.10.2016 to 02.10.2016	Annual National Seminar for the Legal Service Authority Functionaries on AJJ and Legal Aid.	(i) Shri Debashish Saikia, Secretary, DLSA, Bongaigaon, Assam (ii) Shri Rupak Rajak, Secretary, DLSA, Sivasagar, Assam (iii) Shri Phuleto Yeptho, Civil Judge(Jr Dvn)cum Secretary, DLSA, Mon, Nagaland (iv) Smt. R. Lalduhawmi, Senior Civil Judge cum Secretary, DLSA, Aizwal, Mizoram
7	P-997	29.10.2016 to 30.10.2016	Workshop on Court Administration, Management of Resources and ICT Tools Usage at the District Level	(i) Shri. Samarjit Dey, District and Sessions Judge, Hailakandi, Assam (ii) Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima, Nagaland

Sl. No.	Prog. No.	Course Date	Title of the Course	Name of the Nominated Officers
				(iii) Shri R. Thanga, District and Sessions Judge, Lunglei, Mizoram
				(iv) Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia, Arunachal Pradesh

This is for favour of your kind information and necessary action.

Yours faithfully

28.07.16

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-V)/2010/3707-3749/A dated 28.07.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar General, Gauhati High Court, Guwahati.
8. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participant(s) of his / her State accordingly.**
11. **The District & Sessions Judge, Kamrup, Amingaon / Golaghat / Barpeta / Nalbari / Sivasagar / Cachar, Silchar / Sonitpur, Tezpur / Darrang, Mangaldoi / Bongaigaon / Hailakandi. He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. Shri. Kamalendu Choudhury, District and Sessions Judge, Cachar, Silchar, Assam
14. Smti Selina Begum, District and Sessions Judge, Nalbari, Assam
15. Shri Robin Phukan, District and Sessions Judge, Golaghat, Assam
16. Shri. Samarjit Dey, District and Sessions Judge, Hailakandi, Assam
17. Shri. Ashok Kr. Bora, District and Sessions Judge, Sonitpur, Tezpur, Assam
18. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon, Assam
19. Shri Gautam Baruah, District and Sessions Judge, Darrang, Mangaldoi
20. Smt. C.R. Goswami, District and Sessions Judge, Barpeta, Assam
21. Shri Satyajit Khound, District and Sessions Judge, Sivasagar, Assam
22. Shri Amir Uddin Ahmed, Addl. District and Sessions Judge, Golaghat, Assam
23. Shri Debashish Saikia, Secretary, DLSA, Bongaigaon, Assam
24. Shri Rupak Rajak, Secretary, DLSA, Sivasagar, Assam
25. Shri Khape Koza, Principal District and Sessions Judge, Mokokchung, Nagaland
26. Shri G.H. Ramliha, Principal District and Sessions Judge, Dimapur, Nagaland
27. Shri N. Longshithung Ezung, District and Sessions Judge, Phek, Nagaland
28. Shri Phuleto Yeptho, Civil Judge(Jr Dvn)cum Secretary, DLSA, Mon, Nagaland
29. Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima, Nagaland
30. Shri R. Thanga, District and Sessions Judge, Lunglei, Mizoram
31. Shri. K.L. Liana, Special Judge, NDPS, Aizwal, Mizoram
32. Smt. R. Lalduhawmi, Senior Civil Judge cum Secretary, DLSA, Aizwal, Mizoram
33. Smti Jawepu Chai, District and Sessions Judge, West Sessions Division, Yupia, Arunachal Pradesh
34. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh
35. Shri. Lobsang Tenzin, Addl. District and Sessions Judge, Basar, Arunachal Pradesh
36. Shri. Gote Mega, Addl. District and Sessions Judge, Pasighat

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY. Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.**

**They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in**

their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

37. The Administrative Officer, Judicial Academy, Assam.
38. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
39. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
40. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
41. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
42. The CA to Registrar General, Gauhati High Court, Guwahati.
43. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**